

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2018

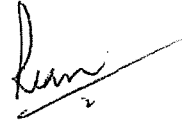
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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KOVI RAOAGOPALAN
JM LEGAL

Petitioner



Prabhu

2nd respondent



ORDER

Counsel for Petitioner is present. Counsel for R2 is present. There is no representation on behalf of R3 and R4. Counsel for Petitioner is directed to send private notice to R3 and R4, their Counsel and file proof of the same on next date of hearing. Put up on 08.10.2018 at 10.30 A.M.

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk